### COURT-I

### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>APPEAL NO. 137 OF 2016</u> <u><u>&</u> <u>APPEAL NO. 182 OF 2017</u></u>

# Dated: 23rd April, 2018

Present:	Hon'ble Mr. I. J. Kapoor, Technical Member		
	Hon'ble Mr. Justice N. K. Patil, Judicial Member		

In the matter of: Bangalore Electricity Supply Cor Vs. Karnataka Electricity Regulatory	 Appellant(s) Respondent(s)	
Counsel for the Appellant(s) :	Mr. Shubham Arya	
Counsel for the Respondent(s) :	Ms. Parichita Chowdhury for	

Mr. Anand K. Ganesan for R.1

## <u>ORDER</u>

As agreed by learned counsel for the parties, list these matters for hearing

### on <u>25.07.2018.</u>

(Justice N. K. Patil) Judicial Member

(I.J. Kapoor) Technical Member

ts/mk